

SHRI G.M. BANATWALLA: We all appeal to you to sit with the teachers. You only give appeal but you do not sit with them and look into their problems. It is the wish of the House....*(Interruptions)*

SHRI P.V. NARASIMHA RAO: They have had their say. Now if it is going to be made the central point whether I am going to sit with somebody or not, it only means that they have nothing else to say.

I would appeal to the teachers to withdraw the strike and go back to work. there is really nothing going to be lost by their going back to work and probably nothing is going to be gained by continuing the strike. *(Interruptions)*

PROF. P.J. KURIEN (Idukki): Please allow me to seek a clarification.

MR. DEPUTY-SPEAKER: I cannot allow you. Shri Sangma.

PROF. P.J. KURIEN: Please allow me to seek a clarification.

MR. DEPUTY-SPEAKER: Under the rules, I cannot allow you. In the Calling Attention, no Member, whose name is not there, can be allowed. That is the problem.

PROF. P.J. KURIEN: I am a teacher. I want a clarification.

MR. DEPUTY-SPEAKER: Shri Sangma.

14.55 hrs

STATEMENT RE : CONSTITUTION OF A
NATIONAL COMMISSION ON RURAL
LABOUR

[English]

THE MINISTER OF STATE OF THE

MINISTRY OF LABOUR (SHRI P.A. SANGMA): Hon'ble Members are aware that the Prime Minister in his Budget Speech for the year 1987-88 had announced the constitution of a National Commission on Rural Labour. Accordingly, a Resolution has been issued constituting the Commission. Shri Jinabhai Darji will be the Chairman of the Commission and following persons are its members.

1. Shri H. Hanumanthappa, M.P.
2. Shri R.P. Panika, M.P.
3. Shri Keyur Bhushan, M.P.
4. Dr. P.C. Joshi
5. Dr. Pradhan H. Prashad
6. Shri Suresh Mathur, Member Secretary.

2. I also place on the Table of the House a copy of the Resolution No. U-24012/1/87-RW dated 11.8.87 which gives the terms of reference, names of members and other essential information.

15.00 hrs

MATTERS UNDER RULE 377

[Translation]

(I) **Need for a long term plan to control floods in North Bihar .**

PROF. CHANDRA BHANU DEVI (Balua): Mr. Deputy Speaker, Sir, I submit the following important matter before the House under Rule 377

There may be hardly any year when North Bihar has not to reel under the devastating floods. The Ganga, Bagmati, Narayani and Kosi rivers are in spate every year and thousands of persons are killed and property worth crores of rupees is lost every year as a result of this. It is true that the Government has taken several steps during the last few years to control the floods but in spite of that, people have not escaped the fury of the floods. I suggest that a long-term

plan should be formulated to control the floods. For this, the funds provided for flood relief should be utilised to control the floods. I am confident that the Government will constitute an expert body for studying this problem and on the basis of its suggestions, a long-term plan will be drawn up to control the floods.

(II) Need to start work on the proposed Hasanpur-Sakri and Darbhanga-Samastipur rail-war lines.

SHRI RAM BHAGAT PASWAN (Rosa): The Railway Ministry has accorded sanction for laying Hasanpur-Sakri narrow gauge line and Darbhanga-Samastipur broad gauge line under North Eastern Railway in Bihar. But these two lines have been given second and ninth place respectively in the budget for 1987-88 under the head 'Works'. This has caused resentment among the people of North Bihar. In the absence of this facility, the North Bihar has been lagging far behind in development and means of transport. Inaugural ceremonies for laying these two lines were performed by the former Railway Ministers, late Shri Lalit Narayan Mishra and Shri Kedar Pandey. The work had started but was suspended later on. This is injustice to the people of North Bihar. Railway services in North Bihar are almost non-existent. People mostly travel by private buses which is resulting in losses worth crores of rupees to the Government of India.

I, therefore, urge that immediate action be taken to lay Hasanpur-Sakri narrow gauge line and Darbhanga-Samastipur broad gauge line and the trains which had been cancelled should be re-started. The Ministry of Railways has sanctioned laying of these two lines in its Budget for 1987-88 and as such, construction work should be started without any delay.

(III) Need to direct Madhya Pradesh Government to ensure payment of salary to aided

school teachers as per prescribed scales.

SHRI M.L. JHIKRAM (Mandla): The teachers and other employees of semi-Government aided private school should get their salary in the present scales of pay as per rules, but it is not being done. They are being paid less by the managements of these institutions, though receipt is obtained from them for the full amount payable to them as per the prescribed scales. In this way, the teachers are being exploited by the managements of the said schools. I request the Government to take steps to stop this sort of exploitation.

Government aid should be stopped forthwith to such institutions as these have made education a business by indulging in such illegal acts. The teachers of Banwasi Sewa Mandal are still being paid their salary as per the old scales. This has caused discontentment amongst the teachers. It is very essential that the teachers are paid salary as per the present scale. As such, the hon. Minister of Welfare is requested to direct the Tribal Welfare Department of the Government of Madhya Pradesh to take necessary action in the matter.

[English]

(IV) Lathi charge by the Police on the demonstrators of Janata Party near Akashwani Bhawan on 10th August, 1987 protesting against partisan use of TV and AIR.

PROF. MADHU DANDAVATE (Rajapur): Sir, the Janata Party is observing 'August Kranti Week' from 9th August to 15th August 1987 to protest against rampant corruption, rising prices, growing unemployment and increasing hardships to the *kisans*.

On 10th August, after a large number of volunteers offered *Satyagraha* near the Boat Club, some volunteers of the Janata Party went to the Akashwani Bhawan to demonstrate their protest against the partisan use of the Television and All India Radio, totally ignoring the 'August Kranti Week' programme.

Though the demonstrators were peace-